

ITEM NO.804

COURT NO.2

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

IA No.166320/2026 in Criminal Appeal No(s). 1271/2023

DHARAMPAL & ANR.

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

Date : 29-06-2026 This application was mentioned today.

CORAM : HON'BLE MR. JUSTICE M.M. SUNDRESH  
HON'BLE MR. JUSTICE SHEEL NAGU  
[PARTIAL COURT WORKING DAYS BENCH]

For Appellant(s) : Mr. Naman Raj Singh, Adv. (mentioned by)  
For M/S. V. Maheshwari & Co., AOR

For Respondent(s) : Mr. Vishwa Pal Singh, AOR

UPON hearing the counsel the Court made the following  
O R D E R

IA No.166320/2026:

List on 02.07.2026.

(SWETA BALODI)  
ASTT. REGISTRAR-cum-PS

(POONAM VAID)  
ASSISTANT REGISTRAR